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Date: 24/08/2025

Kuldeep Sharma Vs Union Of India & Ors.

Court: Delhi High Court

Date of Decision: Feb. 9, 2024

Acts Referred: Constitution of India, 1950 â€" Article 226

Hon'ble Judges: V. Kameswar Rao, J; Saurabh Banerjee, J

Bench: Division Bench

Advocate: Saahila Lamba, Ripu Daman Bhardwaj, Kushagra Kumar, Abhinav Bhardwaj

Final Decision: Disposed Of

Judgement